

**THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH
(through web-based video conferencing platform)**

**IA Nos.378/2021 & 379/2021
IN
CP (IB) No.6/Chd/CHD/2017
(Admitted)**

Under Section 60(5) of IBC, 2016.

In the matter of:

Hind Motors India Ltd.

...Petitioner-Corporate Debtor

Present through video conferencing:

Mr. Aalok Jagga and Mr. APS Madaan, Advocates for the applicants.

Mr. Kamal Satija, Advocate for the Liquidator.

IA Nos.378/2021 & 379/2021

These applications are filed by the investors under Section 60(5) of IBC, 2016.

2. At the request of learned counsel appearing for the applicants, list the IAs on 03.09.2021.

Sd/-
(K.K. Vohra)
Member (Technical)

Sd/-
(Ajay Kumar Vatsavayi)
Member (Judicial)

August 16, 2021
pc